

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For the Attention of the Creditors of **M/s NAG (INDIA) PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s NAG (INDIA) PRIVATE LIMITED
2	Date of incorporation of corporate debtor	24 th September 1999
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19129TN1999PTC043226
5	Address of the registered office and principal office (if any) of corporate debtor	48, SIPCOT Industrial Complex, Ranipet, TN- 632 403.
6	Insolvency commencement date in respect of corporate debtor	06 th January, 2020 [Order of NCLT, Chennai Division Bench, Petition No. IBA/323/2019]
7	Estimated date of closure of insolvency resolution process	04 th July ,2020 [Being 180 days from Insolvency commencement date]
8	Name and registration number of the insolvency professional acting as interim resolution professional	CA. Mahalingam Suresh kumar Reg.No.- IBBI/PA-001/IP-P00110/2017-18/10217
9	Address and e-mail of the interim resolution professional, as registered with the Board	CA. Mahalingam Suresh Kumar, M/s SPP&Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. e-mail: msureshkumar@icai.org
10	Address and e-mail to be used for correspondence with the interim resolution professional	CA. Mahalingam Suresh Kumar, M/s SPP&Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. e-mail: msureshkumar@icai.org
11	Last date for submission of claims	20 th January,2020.
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road,Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341 E : msureshkumar@icai.org, cirp@sppgroups.com



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	www.ibbi.gov.in → Quick Links→ Downloads→IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 .
----	--	---

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Nag (India) Private Limited** on **06th January, 2020**.

The creditors of **M/s Nag (India) Private Limited** are hereby called upon to submit their claims with proof on or before **20th January, 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : **8th January, 2020**
Place : **Coimbatore.**

(CA. MAHALINGAM SURESH KUMAR)
Name and Signature of Interim Resolution Professional

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 73730 52341 E : msureshkumar@icai.org, cirp@sppgroups.com